

IN THE HIGH COURT OF JHARKHAND AT RANCHI

First Appeal No. 213 of 2015

Senior Divisional Engineer, Dhanbad ... Appellant

Versus

Mafuzudin Ansari ... Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Tapash Kabiraj, Advocate

For the Respondent : Mr. A. Banerjee, Advocate

Order No.22 Dated- 08.07.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, eight weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)